

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :07/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

440-PARTHEARD-COURTCODE-KSBLMONIES- AT11.05 A.M.

1	SEBI Appeal	140/2021	AXIS BANK LIMITED Vs. NSEIL AND ORS	Cyril Amarchand Mangaldas Advocates and Solicitors
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314-ADMDISPOSAL-COURTCODE-GUIDELINES AT 11.30 A.M.

2	SEBI Appeal	511/2019	JLG Securities Pvt. Ltd. Vs. SEBI	Chintan Sheth and Associates
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Sub Matter : Misc. Application/0000677/2021

A/W	SEBI Appeal	547/2019	K P Abraham Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
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Sub Matter(Disposed) : Misc. Application/0000571/2021
 Sub Matter(Disposed) : Misc. Application/0000336/2021
 Sub Matter : Misc. Application/0000591/2019
 Sub Matter : Misc. Application/0000975/2021

A/W	SEBI Appeal	548/2019	Hari Om Mishra Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
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Sub Matter(Disposed) : Misc. Application/0000572/2021
 Sub Matter(Disposed) : Misc. Application/0000337/2021
 Sub Matter : Misc. Application/0000592/2019
 Sub Matter : Misc. Application/0000977/2021

A/W	SEBI Appeal	549/2019	Parul Kansal Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
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Sub Matter(Disposed) : Misc. Application/0000573/2021
 Sub Matter(Disposed) : Misc. Application/0000338/2021
 Sub Matter : Misc. Application/0000593/2019

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A/W	SEBI Appeal	550/2019	Ajay Srivatsava Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar, Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000574/2021		
	Sub Matter(Disposed) :	Misc. Application/0000339/2021		
	Sub Matter :	Misc. Application/0000594/2019		
	Sub Matter :	Misc. Application/0000967/2021		
A/W	SEBI Appeal	551/2019	Ashok Kumar Nigam Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar, Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000575/2021		
	Sub Matter(Disposed) :	Misc. Application/0000340/2021		
	Sub Matter :	Misc. Application/0000595/2019		
	Sub Matter :	Misc. Application/0000974/2021		
A/W	SEBI Appeal	563/2019	Paramjeet Arora Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar, Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000576/2021		
	Sub Matter(Disposed) :	Misc. Application/0000341/2021		
	Sub Matter :	Misc. Application/0000599/2019		
A/W	SEBI Appeal	564/2019	Shree Gopal Gupta Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar, Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000577/2021		
	Sub Matter(Disposed) :	Misc. Application/0000342/2021		
	Sub Matter :	Misc. Application/0000600/2019		
	Sub Matter :	Misc. Application/0000973/2021		
	Misc. Application	591/2019	K P Abraham Vs. SEBI	Ketan Rupani and Company Legasis Partners
	(Main Matter Number :SEBI Appeal/0000547/2019)			
	Misc. Application	592/2019	Hari Om Mishra Vs. SEBI	Ketan Rupani and Company Legasis Partners
	(Main Matter Number :SEBI Appeal/0000548/2019)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	593/2019	Parul Kansal Vs. SEBI	Ketan Rupani and Company Legasis Partners
(Main Matter Number :SEBI Appeal/0000549/2019)				
	Misc. Application	594/2019	Ajay Srivastava Vs. SEBI	Ketan Rupani and Company Legasis Partners
(Main Matter Number :SEBI Appeal/0000550/2019)				
	Misc. Application	595/2019	Ashok Kumar Nigam Vs. SEBI	Ketan Rupani and Company Legasis Partners
(Main Matter Number :SEBI Appeal/0000551/2019)				
	Misc. Application	599/2019	Paramjeet Arora Vs. SEBI	Ketan Rupani and Company Legasis Partners
(Main Matter Number :SEBI Appeal/0000563/2019)				
	Misc. Application	600/2019	Shree Gopal Gupta Vs. SEBI	Ketan Rupani and Company Legasis Partners
(Main Matter Number :SEBI Appeal/0000564/2019)				
	Misc. Application	677/2021	JLG Securities Pvt. Ltd. Vs. SEBI	Chintan Sheth and Associates Legasis Partners
(Main Matter Number :SEBI Appeal/0000511/2019)				
	Misc. Application	967/2021	Ajay Srivastava Vs. SEBI	Ketan Rupani and Company
(Main Matter Number :SEBI Appeal/0000550/2019)				
	Misc. Application	973/2021	SHREE GOPAL GUPTA Vs. SEBI	Ketan Rupani and Company
(Main Matter Number :SEBI Appeal/0000564/2019)				
	Misc. Application	974/2021	Ashok Kumar Nigam Vs. SEBI	Ketan Rupani and Company
(Main Matter Number :SEBI Appeal/0000551/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	975/2021	K. P. Abraham Vs. SEBI (Main Matter Number :SEBI Appeal/0000547/2019)	Ketan Rupani and Company
	Misc. Application	976/2021	Parul Kansal Vs. SEBI (Main Matter Number :SEBI Appeal/0000549/2021)	Ketan Rupani and Company
	Misc. Application	977/2021	Hari Om Mishra Vs. SEBI (Main Matter Number :SEBI Appeal/0000548/2019)	Ketan Rupani and Company

207-ADMISS-COURTCODE-KFLNOCONNECTION-AT 11.40 A.M.

3	SEBI Appeal	330/2020	Mahendra Dhanjibhai Amin Vs. SEBI	Mr. Meit Shah, Advocate- I/b Prakash Shah, Advocate Mr. Kevic Setalvad, Sr. Adv i/b. Vidhii Partners
A/W	SEBI Appeal	359/2020	Laxmi Kanta Tolasariya Vs. SEBI	Mr. Vikas Bengani, Advocate Mr. Kevic Setalvad, Senior Advocate
A/W	SEBI Appeal	362/2020	Srikant Karwa HUF and Anr. Vs. SEBI	Mr. Vikas Bengani Advocate
A/W	SEBI Appeal	420/2020	Jitendra C. Janani HUF and Ors. Vs. SEBI	Ms. Kinjal Bhatt
A/W	SEBI Appeal	428/2020	Gopi Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate
A/W	SEBI Appeal	429/2020	Murali Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	430/2020	Solex Commercial and Credit Pvt. Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
A/W	SEBI Appeal	431/2020	Dukes Products India Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
A/W	SEBI Appeal	432/2020	Dukes Consumer Care Ltd Vs. SEBI	Mr.Vikas Bengani, Advocate
A/W	SEBI Appeal	411/2020	Viren Shelters LLP Vs. SEBI	Mr.Vikas Bengani Advocate
A/W	SEBI Appeal	445/2020	Umang Projects LLP Vs. SEBI	Mr.Vikas Bengani, Advocate
	Sub Matter :	Misc. Application/0000367/2021		
A/W	SEBI Appeal	450/2020	Dr.Omprakash Agarwal Vs. SEBI	Mr.Vikas Bengani, Advocate
A/W	SEBI Appeal	464/2020	Rakesh kumar Prajapati Vs. SEBI	Mr.Hardik Vora
A/W	SEBI Appeal	535/2020	BHARTI BHARATKUMAR UPADHYAY Vs. SEBI	Adv. Sahebrao W. Buktare
	Sub Matter :	Misc. Application/0000557/2020		
	Misc. Application	557/2020	BHARAT BHARATKUMAR UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000535/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	444/2020	Ankit Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate
A/W	SEBI Appeal	447/2020	Omprakash Agarwal HUF Vs. SEBI	Mr. Vikas Bengani, Advocate
	Misc. Application	233/2021	INVENTURE FINANCE PVT. LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000198/2021)				
	Misc. Application	367/2021	UMANG PROJECTS LLP Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000445/2020)				
A/W	SEBI Appeal	198/2021	Inventure Finance P. Ltd. Vs. SEBI	Mr. Kunal Katariya, Advocate Ms. Nidhi Singh, Advocate
Sub Matter :		Misc. Application/0000233/2021		
A/W	SEBI Appeal	544/2021	PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI	Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K
Sub Matter(Disposed) :		Misc. Application/0000097/2021		
Sub Matter(Disposed) :		Misc. Application/0000952/2021		

416-ADMDISPOSAL-COURT CODE-MPSGDR- AT 11.50 A.M.

4	SEBI Appeal	472/2020	S.N. Sharma Vs. SEBI	Prakash Shah and Associate K. Ashar and Co.
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238-DISPOSAL-CODE-DELAYEDPROCEEDINGS- AT 12 NOON

5	SEBI Appeal	557/2020	Dr. Prannoy Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Venkatesh Dhond, Senior Advocate
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	558/2020	Radhika Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Venkatesh Dhond, Senior Advocate

219-DISPOSAL-COURTCODE-SHARESSALESPIT -AT 12.10 P.M.

Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates K. ASHAR AND CO.	
(Main Matter Number :SEBI Appeal/0000053/2021)				
6	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
Sub Matter :	Misc. Application/0000109/2021			
Sub Matter :	Misc. Application/0000560/2020			
A/W	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :	Misc. Application/0000561/2020			
A/W	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Ms. Fereshte Sethna, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :	Misc. Application/0000583/2020			
Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.	
(Main Matter Number :SEBI Appeal/0000051/2021)				
Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.	
(Main Matter Number :SEBI Appeal/0000052/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000051/2021)				

19-ADMDISPOSAL-INVOKEPLEDGE- AT 12.20 P.M.

	Misc. Application	135/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO.
7	SEBI Appeal	93/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO. ELP- R-1,SHAH RAMAIYA-R-3

418-ADMDISPOSAL-COURT CODE-GDRISSUANCE- AT 12.25 P.M.

	Misc. Application	444/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Advocate Vijayan,
(Main Matter Number :SEBI Appeal/0000360/2021)				
8	SEBI Appeal	360/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Advocate Vijayan,
Sub Matter :		Misc. Application/0000444/2021		
A/W	SEBI Appeal	361/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Advocate Vijayan,
A/W	SEBI Appeal	362/2021	Rajinder Singh Vs. SEBI	K Ashar and Co
	Misc. Application	599/2021	Mr. Rajinder Singh Vs. SEBI	Rajani Associates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000413/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	413/2021	Mr. Rajinder Singh Vs. SEBI	Rajani Associates K. ASHAR AND CO.
Sub Matter :		Misc. Application/0000599/2021		
<u>38-ADMDISP-CODE-PREFERENTIALALLOTMENT-AT 12.30P.M.</u>				
9	SEBI Appeal	425/2021	ALOK TODI AND OTHERS Vs. SEBI	Ramesh Chandra Mishra , PCS
<u>325-FORORDERS-CODE-OPENOFFERPARSOLI-AT 12.35P.M.</u>				
10	Misc. Application EXEMPTION APPLICATION	630/2021	ZAFAR YOUNUS SARESHWALA AND ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :		SEBI Appeal/0000437/2021)		
	Misc. Application DELAY APPLICATION	631/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :		SEBI Appeal/0000437/2021)		
	Misc. Application EXEMPTION APPLICATION	632/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :		SEBI Appeal/0000438/2021)		
	Misc. Application DELAY APPLICATION	633/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :		SEBI Appeal/0000438/2021)		
	SEBI Appeal	437/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
Sub Matter :		Misc. Application/0000630/2021		
Sub Matter :		Misc. Application/0000631/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	438/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
	Sub Matter :		Misc. Application/0000632/2021	
	Sub Matter :		Misc. Application/0000633/2021	

82-ADMDISPOSAL-NONCOMPLIANCE- AT 12.40P.M.

11	SEBI Appeal	472/2021	AVANCE TECHNOLOGIES LTD Vs. BSEIL AND ANR	Prakash Shah and Associates
	Sub Matter(Disposed) :		Misc. Application/0000702/2021	